

## ORISSA ACT XXI OF 1950

THE BENGAL EMBANKMENT ( ORISSA AMENDMENT )  
ACT, 1950

[ Received the assent of the Governor on the 15th October 1950, first published in  
an extraordinary issue of the Orissa Gazette, the 31st October 1950 ]

AN ACT TO AMEND THE BENGAL EMBANKMENT ACT, 1882 IN ITS  
APPLICATION TO THE STATE OF ORISSA

**W**HEREAS it is expedient to amend the Bengal Embankment Act, 1882, in its application to the State of Orissa in the manner hereinafter appearing ;

It is hereby enacted as follows :—

Short title  
and com-  
mencement.

**1.** (1) This Act may be called the Bengal Embankment ( Orissa Amendment ) Act, 1950.

(2) It shall come into force at once.

Amendment  
of section 94,  
Bengal Act  
II of 1882.

**2.** In section 94 of the Bengal Embankment Act, 1882, for the words and figures “ sections 4, 5, 6, 34 and 76 ” the words and figures “ sections 4, 5, 6, 34, 76, 77, 78 and 79 ” shall be substituted.

Bengal Act  
II of 1882

Bengal Act  
II of 1882.